

Views expressed by U. S. experts on Indian Nuclear reactors

2272. SHRI K. BALADHANDAYUTHAM :
SHRI K. MALLANNA :

Will the Minister of ATOMIC ENERGY be pleased to state :

(a) whether Government's attention has been drawn to the views expressed, recently, by some U. S. experts that the Indian nuclear reactors were not subjected to international safeguard checks by the International Atomic Energy Agency and hence pose a threat to non-proliferation of nuclear weapons, and

(b) if so, the Government's reaction thereto ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS, MINISTER OF HOME AFFAIRS, MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI) : (a) Yes, Sir.

(b) Government do not agree with the views.

People's Participation in Implementation of Plan Programme

2273. SHRI K. BALADHANDAYUTHAM : Will the Minister of PLANNING be pleased to state :

(a) whether hitherto the emphasis was on people's participation in implementation of the plan programmes with little or no attention paid to the problem of people's participation in the formulation of the plan itself; and

(b) if so, whether any steps are being taken to ensure active participation of the people in the formulation of plan policies ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) From the inception of planned development, the Planning Commission has laid considerable stress on popular understanding of and participation in the implementation of various schemes and programmes. Also in the past there have been consultations with representative bodies prior to formulation of Plan policies and programmes. Some further steps are being taken to broaden this process of popular participation in the formulation of Plans.

(b) The introduction of multi-level planning throughout the country, as proposed in the document on the "Approach to the Fifth Five Year Plan", is expected to ensure increased participation of people in the formulation and implementation of Plan policies and programmes. In the meantime, care has been taken to associate expert, popular and non-official opinion with the deliberations of various Steering Groups, task forces and working groups which have been set up to help formulate Fifth Plan policies and schemes.

Arrears of Telephone Bills

2274. SHRI JAGANNATH MISHRA :
SHRI HUKUM CHAND KACHWAI :

Will the Minister of COMMUNICATIONS be pleased to state the amount of arrears of Telephone Bills, year-wise since 1970 ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : The amount of arrears of Telephone bills year-wise since 1970 are as given below :

| Arrears on | Amount (Rs. in Lakhs) |
|-------------------------------------------------------|-----------------------|
| (i) 1.4.70 in respect of bills issued upto 31.12.69 | Rs. 612.43 |
| (ii) 1.4.71 in respect of bills issued upto 31.12.70 | Rs. 555.64 |
| (iii) 1.4.72 in respect of bills issued upto 31.12.71 | Rs. 605.59 |

Cheating in Weights and Measures

2275. SHRI B. K. DASCHOWDHURY : Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether cheating in weights and measures in the country is on the increase ;

(b) if so, the steps taken by Government in eradicating such cheating ;

(c) whether weights and measures of the Departments of Posts and Telegraph and Railways have ever been checked and stamped, if not, the reasons therefor ; and

(d) the steps taken by Government to have those checked and stamped ?